

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 605 OF 2025**

IN THE MATTER OF:

Sejal Kukreja

....PETITIONER

State of Madhya Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 09.12.2025)

Sejal Kukreja

....PETITIONER

VERSUS

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